

In the National Company Law Tribunal, Jaipur

Item No. 3

CP No.(IB)-249/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Luxture Surface Coating Pvt. Ltd.Applicant/Petitioners

VS.

M/s Dhanuka Reality Pvt. Ltd.Respondent

Order delivered on 25.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Arvinder Singh Chauhan, Adv.
For Respondent(s) : None-appeared

ORDER

Learned counsel for the applicant shall take out personal notice by SPAD/RPAD and by all other modes and file proof of service within two weeks from today. Post the matter on 16.10.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER